

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal Nos.2421-2431/2021

THE STATE OF UTTAR PRADESH & ORS.

Appellant(s)

VERSUS

M/S MAWANA SUGARS LIMITED & ANR.

Respondent(s)

Date : 01-02-2023 These appeals were MENTIONED today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Appellant(s)

Mr. Sarvesh Singh Baghel, AOR

For Respondent(s)

Ms. Tanya Chaudhry, Adv. (Mentioned by)  
M/S. Parekh & Co.

Mr. Manish K. Bishnoi, AOR

Mr. Siddhartha Chowdhury, AOR

Mrs. V.D. Khanna, AOR

Mr. Praveen Kumar, AOR

Mr. M.C. Dhingra, AOR

Mr. Santosh Krishnan, AOR

Mr. Kumar Dushyant Singh, AOR

M/s. Vachher & Agrud

UPON being mentioned the Court made the following  
O R D E R

- 1 On mentioning, the matter is taken on Board.
- 2 Liberty to mention before the Bench presided over by Hon'ble Mr Justice K M Joseph.

(CHETAN KUMAR)  
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)  
Assistant Registrar